NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CONTEMPT PETITION (IBC)/4/KOB/2024 IN IA(IBC)/352/KOB/2023 in CP(IB)/34/KOB/2021
SECTION	SEC. 425 C/ACT R/W SEC.11 & 12 OF CONTEMPT OF COURTS ACT.
NAME OF PARTIES	RAMESH KESAVAN V/S CA JASIN JOSE (RP) IN THE MATTER OF M/S SD PHARMACY PVT. LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	R SURENDRAN
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH

25 JUNE 2024

O R D E R

CONTEMPT PETITION (IBC)/4/KOB/2024 IN IA(IBC)/352/KOB/2023 in CP(IB)/34/KOB/2021

None appears on behalf of the Applicant.

Charges were read out against the contemnor in open court.

Learned Counsel, Mr. Akhil Suresh, along with Learned erstwhile RP (Contemnor), Mr. Jasin Jose is physically present in Court and tendered their unconditional apology and has also filed an affidavit to that effect.

In view of the unconditional apology tendered by the Contemnor, this Bench is taking a lenient view and accordingly, this Contempt Petition is closed.

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)